

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 5.09.2019

ORDER NO. 184 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 159/2019 for CESTAT, New Delhi for the period from 9.9.2019 to 4.10.2019 as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 9.9.2019 to 4.10.2019	Service Tax and Custom Division Bench matters.
Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T)	From 9.9.2019 to 4.10.2019	Excise Division Bench matters.

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar, CESTAT Mumbai/Bar Association/O/o Commissioner (AR), CESTAT, Mumbai/ Notice Board/ Website/Guard File/Office Copy.



Adit Registrar

